

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.01.2021** at **2.15 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** : MA/1166/2019

**PETITION NUMBER** : CP/1035/2019

**NAME OF THE APPLICANT** : MM Mehraj Tahira Fathima

**NAME OF THE RESPONDENT** : Growing Crops Farms Pvt Ltd & 5 Ors

**UNDER SECTION** : Rule 11 Of NCLT Rules 2016

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**ORDER**

Due to paucity of time, the matter stands adjourned to **12.03.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

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